

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-83/1994(Pt.)/6736/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Geeta Baishya Changkakati,  
Presiding officer,  
Labour Court, Guwahati.

Dated Guwahati the 17<sup>th</sup> December, 2021.

Sub: **Casual leave.**

Ref:- Letter No. LCG.11/2002-03/387 dtd. 16.12.2021

Madam,

With reference to the above, I am directed to inform you that your prayer for **Restricted holiday on 24.12.2021 and casual leave on 27.12.2021 with station leave permission from the morning of 24.12.2021 till the morning of 28.12.2021**, has been granted. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sdt*

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-83/1994(Pt.)/6737-38/A, dated 17.12.2021

Copy to:

1. The Presiding officer, Industrial Tribunal, Kamrup(M), Guwahati.
2. ✓ The Project Manager, Gauhati High Court.

*Sdt*  
17/12/21  
**JT.REGISTRAR (VIGILANCE)**  
*Rds*